Declaration or Assets and Liabilities

Year- 2024/2025

I, SANJAY RAM, son/daughter/wife of LATE RAMJEET RAM aged 45 Years, belonging to BIHAR LEGISLATIVE ASSAMBLE service and presently working as OFFICE ATTANDENT (SWEEPER) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self SANJAY RAM	Spouse name (s) DURGA DEVI	Dependant-1 AJAY KR	Dependant-2 VIJAY KR	Dependant-3 SONU KR
(i)	Cash	5000 /-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM A/C NO 60839485 216	NIL	-'|-	-''-	-''-
(iii)	Bonds, Debentures and shares in Companies	-''-	-''-	-''-	-''-	-''-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-''-	-''-	-''-	-''-	-''-
(v)	Motor Vehicles (details of make, etc.)	-''-	-''-	-''-	-''-	-''-
(vi)	Jewellery (give details of weight and value)	-''-	-''-	-''-	-''-	-''-
(vii)	Other assets, such as values of claims / interests	-''-	-''-	-''-	-''-	-''-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* Dependant here means a person substantially dependent on the income of the employee.

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B   **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	— ॥ —	2 बीट	—॥—	—॥—	—॥—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	— ॥ —	—॥—	—॥—	—॥—	—॥—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	— ॥ —	—॥—	—॥—	—॥—	—॥—
(v)	Other (such as interest in property)	— ॥ —	—॥—	—॥—	—॥—	—॥—

(2)   I give herein below the details of my liabilities / over dues to public financial   institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.		Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as Fab on ....
(a)	(i)	Loans from Banks	SBI - 8,50,000/-	5,28,000/-
	(ii)	Loans from financial institutions	NIL	NIL
	(iii)	Government Dues: (a) dues to departments dealing with government accommodation	— ॥ —	—॥—
		(b) dues to departments dealing with supply of water	— ॥ —	—॥—
		(c) dues to departments dealing with supply of electricity	— ॥ —	—॥—

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPR9481E	—''—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	—''—
	(iii) Sales Tax [Only in case of proprietary business]	—''—	—''—
	(iv) Property Tax	—''—	—''—

C Personal Detail

GPF/CPF/PRAN No.   :-   PTS/BLA – 1222

Gender   :-   M   (M/F)

Date of Birth   :-   2 2 0 6 1 9 8 0   (DD/MM/YYYY)

Class/Group   :-   C   (A/B/C)

Cadre   :-   Bihar Legislative Assembly PATNA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District   :-   Bhagalpuar

I hereby declare that the above details are true to the best of my knowledge and belief.

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Signature: ....

Name of Employee: ......SANJAY......RAM......

Place: PATNA

Designation: OFFICE ATTANEDENT (SWEEPER)

Date: 13/02/2025

Department: BIHAR VIDHAN SABHA PATNA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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